

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 14, 2012

No. 1779 /DR(S)/2012

Sri **Indra Jeet Singh-I**, Additional Civil Judge, Junior Division, Pratapgarh to be Civil Judge, Junior Division, Lalganj Ajhara (Pratapgarh) in the newly created court under G.O. No. 928/VII-Nyay-2-2012-202(15)/76 dated 11.08.2012.

BY ORDER OF THE COURT,

sd/-

**(SHEO KUMAR SINGH-I)
I/c REGISTRAR GENERAL**

No. 322/DR(S)/2012 Dated: Allahabad : August 14, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail)..
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Pratapgarh. (Information available on E-mail).

The officer mentioned above shall handover charge of his present post and shall proceed to take over charge of his new posting day before inauguration i.e. 14.08.2012 forthwith as the date of inauguration is 15.08.2012.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri Indra Jeet Singh-I, Additional Civil Judge, Junior Division, Pratapgarh.

The officer mentioned above shall handover charge of his present post and shall proceed to take over charge of his new posting day before inauguration i.e. 14.08.2012 forthwith as the date of inauguration is 15.08.2012. .

9. The District Magistrate, Pratapgarh.
10. The Treasury Officer, Pratapgarh.
11. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2), U.P., Allahabad.
12. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
13. The Registrar (Confidential), High Court, Allahabad.
14. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court,

Allahabad

15. The Joint Registrar (Budget), High Court, Allahabad.
16. The Joint Registrar (Inspection), High Court, Allahabad.
17. The Joint Registrar (Misc.), High Court, Allahabad.
18. The Deputy Registrar (G.), High Court, Allahabad with the request to take necessary steps regarding Class-III & Class-IV employees..
19. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
20. The Section Officer (Admin.H) Section, High Court, Allahabad.
21. The Section Officer (Admin. C) Section, High Court, Allahabad
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Administrative Judge, Pratapgarh. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)